

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 16.09.2022**

**Appeal No. 01 of 2019**

SRSR Holdings Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**WITH**

**Appeal No. 02 of 2019**

B. Suryanarayana Raju ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kevic Setalvad, Senior Advocate with Mr. L S. Shetty, Mr. R L. Shankar, Ms. Sneha Prabhu and Mr. Darshan Bafna, Advocates i/b L. S. Shetty & Associates for the Appellants

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**WITH**

**Appeal No. 03 of 2019**

B. Rama Raju ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**WITH  
Appeal No. 04 of 2019**

B. Ramalinga Raju ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**WITH  
Appeal No. 05 of 2019**

V. Srinivas ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

**AND  
Appeal No. 53 of 2019**

G. Ramakrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, and Mr. Mayur Jaisingh, Advocates i/b K Ashar & Co. for Respondent SEBI.

ORDER:

1. Arguments of Shri Setalvad, the learned senior counsel appearing for the appellant B. Suryanarayana Raju vs. SEBI (A. No. 2 of 2019) has started and is continuing. Put up these matters for further hearing on September 21, 2022 at 12:30 P.M.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member